NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/590/ (IB)/2017

NAME OF THE PETITIONER(S)

: EOC POLYMERS INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: D.C. MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. V. PRACHANTH KIRAN

counsel for Applicant V. A

<u>ORDER</u>

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner is directed to send private notice to the respondent for his appearance and for making submissions and file proof of the same by way of an affidavit by the next date of hearing. Put up on 11.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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